

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 906
TO BE ANSWERED ON 28.04.2016

CONTRIBUTION OF RENEWABLE ENERGY

906. SHRI DUSHYANT SINGH :

Will the Minister of New and Renewable Energy be pleased to state:

- (a) the expected contribution of renewable energy in the energy mix of India by 2020 as per the National Action Plan on Climate Change (NAPCC);
- (b) the State-wise details of the present contribution of the renewable energy in their respective energy mix;
- (c) whether the present contribution is in accordance with NAPCC;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the steps taken by the Government to ensure the compliance with Renewable Purchase Obligation in sync with the norms of NAPCC?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a): The National Action Plan on Climate Change (NAPCC) suggests that starting 2009-10, the national renewables standard may be set at 5 percent of total grid's purchase, to be increased by 1 percent each year for 10 years, there by reaching 15 percent share of renewable power in total electricity mix by the year 2020.

(b),(c)&(d): As per the Central Electricity Authority, share of renewable energy in the electricity mix in the year 2014-15 was 7.16 percent. This was less than the share as suggested under NAPCC.

State-wise renewable energy contribution in the electricity mix for the 2014-15 is given at Annexure.

The share of renewable energy in electricity mix will go up as more renewable energy projects get commissioned.

(e): The revised Tariff Policy notified by the Government of India on 28 January 2016 has many provisions to increase share of renewable energy in the electricity mix. These include: a) provision for 8 percent or as notified solar RPO by the year 2022; and b) provision for Renewable Generation Obligation on new coal/lignite based thermal plants. Further, under Ujwal Discom Assurance Yojana (UDAY) scheme, RPO compliance has been put as a condition for support to the states.

Annexure referred to in reply to Parts (b),(c)&(d) of the Lok Sabha Unstarred Question No.
906 for 28.04.2016

State-wise share of renewable energy in the electricity mix in the year 2014-15

State	Share of renewable energy in the electricity mix
Meghalaya	4.10%
Lakshadweep	10.22%
Himachal Pradesh	19.33%
Nagaland	12.73%
Karnataka	16.17%
Arunachal Pradesh	8.52%
Tamil Nadu	12.85%
Tripura	2.80%
Andhra Pradesh	4.82%
Rajasthan	8.57%
Gujarat	7.51%
Maharashtra	7.71%
Uttarakhand	5.50%
Chhattisgarh	5.06%
Kerala	2.85%
Punjab	2.42%
Uttar Pradesh	3.60%
Mizoram	8.26%
Jammu & Kashmir	2.39%
Telangana	1.98%
Madhya Pradesh	2.67%
Haryana	1.01%
Bihar	1.13%
Odisha	1.29%
Assam	0.81%
Andaman Nicobar	0.26%
Delhi	0.40%
Chandigarh	0.14%
Jharkhand	0.11%
DnD	0.01%
DNH	0.00%
Manipur	0.00%
West Bengal	3.39%